



Government of Jammu and Kashmir

Finance Department

Civil Secretariat, Jammu.

Notification

Jammu, the 25th April, 2019

SRO 309.- In exercise of the powers conferred by clause (a) of section 9 of the Stamps Act, Smvt. 1977 (XL of 1977), the Government hereby directs that there shall be remission of stamp duty chargeable under the said Act to the registered Yatris, Service Providers, Ponies and the employees of Shri Amarnathji Shrine Board covered under the Group Personal Accidental Insurance Policy during the yatra 2019 procured by Shri Amarnathji Shrine Board.

By order of the Government of Jammu and Kashmir.

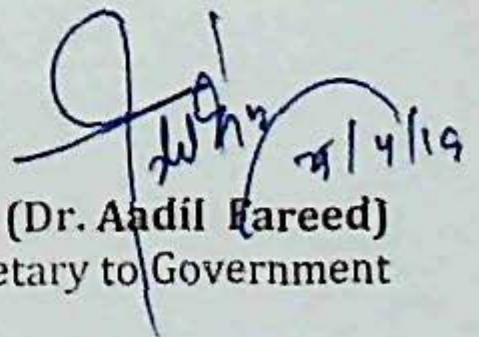
Sd/-

(Dr. Arun Kumar Mehta) IAS,
Principal Secretary to the Government
Finance Department
Dated: **25** -04-2019

No. ET/Estt/60/2019

Copy to the:-

1. Chief Executive Officer, Shri Amarnath Ji Shrine Board.
2. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c).
3. Commissioner, State Taxes Department, J&K, Jammu.
4. OSD to Hon'ble Advisor(S).
5. Private Secretary to Principal Secretary, Finance.


(Dr. Aadil Fareed)
Deputy Secretary to Government